

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/165(CHE)/2022
NAME OF THE PETITIONER(S) : T Srihari Kumar Bhagavat and others
NAME OF THE RESPONDENTS : Karthik Travels Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Srenik S Jain for the Petitioner / Financial
Creditor.

Ld. Counsel Shri. Sasank Iyer for the Respondent.

The Arguing Counsel for the Respondent is stated to be not available due
to bereavement in his family.

Arguments on behalf of the Petitioner partly heard.

List this petition for further hearing on **27.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)